

In Re: (Sou Motu): Illegal Mining Of Coal In The State Of Meghalaya Vs

Court: Meghalaya High Court At Shillong

Date of Decision: Feb. 9, 2024

Hon'ble Judges: H.S. Thangkhiew, J; W. Diengdoh, J

Bench: Division Bench

Advocate: A. Kumar, R. Colney, Dr. N. Mozika, S. Rumthao, M.Z. Ahmed, B. Dutta, A.M. Dutta

Judgement